

PART-V

NOTIFICATION

Dated Kohima, the 25th October, 2024.

NO.LAW/BILL/23-28/2024 : : The Global Open University (Second Amendment) Act, 2024 Act No. 6 of 2024 duly assented by the Hon'ble Governor on 5th Oct. 2024 is hereby published for general information.

Sd/-

Y. KIKHETO SEMA, IAS

Commissioner & Secretary to the Govt. of Nagaland.

The Global Open University (Second Amendment) Act 2024

To establish and incorporate a Private University by the Name of The Global Open University Nagaland in the State of Nagaland and to provide for matters connected therewith or incidental thereto. Whereas the establishment of a Private University can be done only through an Act of the State Legislative Assembly as per provisions in the University Grants Commission (Establishment and maintenance of standards in Private University) Regulations 2003.

An

Act

Further to amend the Global Open University (Nagaland) Act 2006.

Be it enacted by the Nagaland Legislature in the Seventh-Fifth year of the Republic of India as follows.

1. Short title and commencement
 - i. This Act may be called The Global Open University (Nagaland) (Second Amendment) Act 2024.
 - ii. It shall come into force from the date of publication in the Official Gazette.
2. Amendment of name of the University.

In The Global Open University (Nagaland) Act, 2006 (herein after referred to as the Principal Act), for the name of the University, namely- "The Global Open University (Nagaland)", the name "International University" shall be substituted.
3. Amendment in Principal Act and The Global Open University (Nagaland) (Amendment) Act, 2011.

In the Principal Act and The Global Open University (Nagaland) (Amendment) Act 2011, for the words "The Global Open University (Nagaland)" wherever they appeared, the words "International University" shall be substituted.

**THE GLOBAL OPEN UNIVERSITY (NAGALAND)
(SECOND AMENDMENT) BILL, 2024**

(As passed by the Nagaland Legislative Assembly on the 29th August, 2024)

This Bill was passed by the Nagaland Legislative Assembly on 29. 08. 2024.

Kohima,
The 29-08-2024

Sd/-
SHARINGAIN LONGKUMER
SPEAKER
Nagaland Legislative Assembly

I assent to this Bill

Kohima,
the 05-10-2024

Sd/-
LA GANESAN
GOVERNOR